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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/307/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES
NAME OF THE RESPONDENT(S) : JAIN HOUSING & CONSTRUCTION LTD,
SANDEEP KUMAR MEHTA
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	N. Amritha Nair	REPRESENTATION BY WHOM	petitioner
	N. Amritha Nair	Counsel for petitioner	
	B. Swarna	Counsel for Respondent	Respondent

ORDER

Counsel for both the parties present. Counsel for the petitioner is directed to serve the copy of the Petition along with the documents relied upon to the respondent within 2 days. Counsel for the respondent is directed to file counter within 7 days thereafter. The matter is posted for arguments. In the meanwhile, counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **21.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

PAM

(K. Anantha Padmanabha Swamy)
Member (Judicial)